

Shri Vasudevan Nair (Ambalappuzha): What does Shri Tyagi mean? Does he want me to go and ask the police whether there is a warrant against me?

Mr. Speaker: Order, order.

Shri Hem Barua (Gauhati): Sir, a reference was made by Shri Khadilkar to Shri Nath Pai. He is here now. He should be given an opportunity to explain the position.

Mr. Speaker: No, Sir. I am concluding. I cannot open it now again.

Shri Nath Pai (Rajapur): Sir, can I not make a personal explanation?

Mr. Speaker: Let me conclude now. Because he has come late, should I open it afresh?

Shri Nath Pai: Sir, if I am reported by half-a-dozen of my colleagues....

Mr. Speaker: Nothing has been said against him. Not a word has been said against him. I would request him....

Shri Nath Pai: I am also requesting you so that no misapprehension....

Shri Hem Barua: "Spirited away" is not a good phrase.

Mr. Speaker: There is no misapprehension. Nothing has been said against him (*Interruptions*). I had suggested sometime before that if hon. Members agree, they want it and they are prepared to abide by it, then I can suggest to the hon. Home Minister that if any hon. Member is wanted by the police, intimation might be sent to me and I can inform the hon. Member concerned at that time that he is wanted by the police (*Some hon. Members: Yes*). But both things should go together. If information is given, then the hon. Member must go and surrender himself. If hon. Members want that I can ask the hon. Home Minister that he may inform me and I will inform the Member.

Shri Hem Barua: It is a welcome suggestion.

श्री किशन पटनायक : अध्यक्ष महोदय, मेरी एक अर्ज आपसे है....

अध्यक्ष महोदय : अब मैं ज़रम कर चुका ।

श्री किशन पटनायक : मेरी यह अर्ज है कि हजार विद्यार्थी के करीब दिल्ली में प्रा चुके हैं....

अध्यक्ष महोदय : इस से मेरा कोई ताल्लुक नहीं है ।

श्री किशन पटनायक : प्राप से ताल्लुक है । वह लोग प्राप के यहां भ्राना चाहते हैं । प्राप से मिलना चाहते हैं....

अध्यक्ष महोदय : मैं देख लंगा ।

श्री किशन पटनायक : प्रभर प्राप उन लोगों के लिए व्यवस्था कर देंगे कि शांतिपूर्ण ढंग से प्राप के पास चल कर प्रा सकते है तो यह बहुत मेहरबानी होगी ।

Mr. Speaker: I will consider.

12.53 hrs.

ESTIMATES COMMITTEE MINUTES ETC.

Shri A. C. Guha (Barasat): Sir, I beg to lay on the Table:

- (1) Minutes of sittings relating to Hundred and third Report of the Estimates Committee on the Ministry of Education—CSIR—National Physical Laboratory.
- (2) Minutes of sitting relating to Hundred and fourth Report of the Estimates Committee on the Ministry of Education—CSIR—Central Electronics Engineering Research Institute.

[Shri A. C. Guha]

- (3) Statement showing the replies to the recommendations noted in Chapter V of the Fifty-seventh Report of the Estimates Committee which were not furnished by Government in time for inclusion in the Report.

12.53½ hrs.

PUBLIC ACCOUNTS COMMITTEE

SIXTY-FIRST REPORT

Shri Morarka (Jhunjhunu): Sir, I beg to present the Sixty-first Report of the Public Accounts Committee on Para 147(ii) of Audit Report (Civil), 1966, relating to the Ministry of Education regarding Misuse of Grants given to the Rajasthan Mahila Vidyalaya, Udaipur for the construction of a Women's Hostel etc.

12.54 hrs.

SUSPENSION OF MEMBER

(Shri Kishen Pattnayak)

श्री किशन पटनायक (सम्बलपुर) : अध्यक्ष महोदय, आप मेरा मुद्दाव मुन लें . .

अध्यक्ष महोदय : अब मैंने मुन लिया और मैं देख लूंगा । (ब्यवधान)

श्री किशन पटनायक : यह रक्षा मंत्री देश की तो रक्षा कर नहीं सके . . . (ब्यवधान)

अध्यक्ष महोदय : अब आप बाहर चले जाय . . . (ब्यवधान) . . अब आप बाहर चले जाइए ।

श्री किशन पटनायक : चीन और पाकिस्तान के मामले तो चूहे

अध्यक्ष महोदय : अब आप बाहर जायेंगे या नहीं ? (ब्यवधान) . . अगर आप नहीं जाते तो मुझे नेम करना पड़ेगा

मेरे कहने के बावजूद किशन पटनायक नहीं रुक रहे हैं तो मैं उन को नेम करके कहता हूँ कि उन्होंने यहां डिस्ऑर्डर क्रियेट किया है और मेरे ऑर्डर को डिफाई किया है ।

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): Sir, I beg to move:

"That Shri Kishen Pattnayak, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days."

Shri Dinen Bhattacharya (Serampore): What are you doing? After ten days the Members will go for new elections.

Mr. Speaker: The question is:

"That Shri Kishen Pattnayak, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days."

Those in favour will say "Aye".

Several hon. Members: 'Ayes'.

Mr. Speaker: Those against the motion will say "No".

Some hon. Members: "No".

Mr. Speaker: I think the "Ayes" have it.

Some hon. Members: "Noes" have it.

Mr. Speaker: Let the lobbies be cleared (Interruptions). Lobbies have been cleared. I will put the motion to the vote of the House. The question is:

"That Shri Kishen Pattnayak, a Member of the House, named by the Speaker, be suspended from the service of the House from ten days."